

**Central Administrative Tribunal, Lucknow Bench,  
Lucknow**

**CONTEMPT PETITION NO.11/2009  
IN  
ORIGINAL APPLICATION No.536/2002**

This the 18<sup>th</sup> January, 2010.

**Hon'ble Ms. Sadhna Srivastava, Member (J)**  
**Hon'ble Dr. A.K. Mishra, Member-A**

Kundan Lal Sethi, aged about 76 years, S/o Late B.L. Sethi,  
Resident of 43, Hind Nagar, Kanpur Road, Lucknow.

.....Applicant

By Advocate: None.

**Versus**

1. Shri Vivek Sahai, General Manager, Personnel, Northern  
Railway, Head Quarters Office, Baroda House, New Delhi.

.....Respondents

By Advocate: Sri B.B. Tripathi for Shri N.K. Agrawal.

**ORDER (Oral)**

**By Ms. Sadhna Srivastava, Member-J**

This C.C.P has been filed alleging non-compliance of the  
order dt.01.11.2002 passed in O.A.No.536/2002.

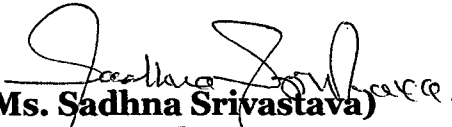
2. This Tribunal directed the respondents to decide the  
representation of the applicant. Compliance report has been filed by  
the respondents stating therein that the claims made in the  
representation have already been considered by the respondents. It  
is stated in compliance report that all the retiral dues were paid to  
the applicant by treating his Technical resignation w.e.f. 21.4.1985.  
The applicant's basic pay was also revised to Rs.725/- instead of  
Rs.700/- and his pay was further fixed in new pay scale as on  
1.1.1986 as Rs.2150/- His PPO was also revised. Leave encashment  
was also modified and Rs.2043/- was paid to the applicant. DCRG  
and Commutation were also revised and paid to him. Commutation



was also paid vide cheque dt.11.6.2009 amounting to Rs.32,183/-. In these circumstances all the claims made by the applicant in his representation have been decided by the respondents. Despite time granted to the applicant for filing objection to the compliance report no objection has been filed by the applicant. No one is present on behalf of the applicant.

3. We have gone through the compliance report. The order of the Tribunal has already been complied with. Accordingly, the CCP is dismissed. Notice issued stand discharged.

  
(Dr. A.K. Mishra)  
Member-A

  
(Ms. Sadhna Srivastava)  
Member-J

Amit/-